NAME OF THE CORPORATE DEBTOR: M/S CMT MECHANISED SYSTEM PRIVATE LIMITED;

DATE OF COMMENCEMENT OF CIRP: 25.06.2026;

LIST OF CREDITORS AS ON: 26.10.2026

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC, if applicable					
1.	Employees' Provident Fund Organisation, Regional Office, Vadodara	Central Government	--	1,64,870	1,64,870	Statutory Dues	NIL	NIL	--	--	--	--	NIL	NIL	Damages u/s 14B (Rs.84,674) and interest u/s 7Q (Rs.80,196), EPF Act; admitted in full.
2.	Superintendent of Central GST, Range-II, Division-VI, Vadodara-I Commissionerate	Central Government	12.10.2026	23,74,636	23,74,636	Statutory Dues	NIL	NIL	--	--	--	--	NIL	NIL	Net interest u/s 50(1) CGST Act after credit for amounts

															paid; admitted in full on revision.
	TOTAL		--	25,39,506	25,39,506		NIL	NIL	--	--	--	--	NIL	NIL	

